

Plans to rejuvenate the rivers

919. SHRI P. RAJEEVE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether Ministry has any plans to rejuvenate any other rivers in the country;
- (b) if so, the details thereof;
- (c) what is the total allocation for river rejuvenation in this year; and
- (d) what is the total expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) This Ministry has at present undertaken programme for rejuvenation of river Ganga including its tributaries, incorporating the projects already sanctioned under National Ganga River Basin Authority (NGRBA) programme.

(c) The Union Budget 2014-15 has set up an Integrated Ganga Conservation Mission namely "Namami Gange" with an allocation of ₹2037 crores for Ganga Rejuvenation including its tributaries.

(d) The total expenditure under NGRBA programme as reported by the States till September, 2014 is ₹1000.07 crore.

Assistance to Odisha under AIBP

920. SHRI KALPATARU DAS: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the principle governing release of Central assistance under the Accelerated Irrigation Benefit Programme (AIBP), FMP and R. R. & R. to the States;
- (b) whether it is a fact that the Central Water Commission has recommended for release of central assistance of ₹838.03 crore towards central share under AIBP and other schemes for Odisha;
- (c) if so, how much has been released during 2012-13 and 2013-14 and whether balance amount due to the State shall be released during the current financial year; and
- (d) if not, the reasons for depriving the State?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT):

(a) The Union Government is providing central assistance to the States for Major, Medium and Minor irrigation projects under Accelerated Irrigation Benefits Programme (AIBP),

Flood protection works under Flood Management Programme (FMP) and Restoration of water bodies under Repair, Renovation and Restoration (RRandR) of Water Bodies' Schemes, as per contours of the scheme approved by Cabinet for Twelfth Plan.

(b) Central Water Commission (CWC), Govt. of India has recommended for release of central assistance of ₹685.42 Crore under AIBP for the State of Odisha for the years 2012-13, 2013-14 and 2014-15. In respect of Repair Renovation and Restoration (RR&R), CWC has recommended release of ₹79.90 crore for 1321 water bodies as spill over from Eleventh Plan during 2013-14 and 760 new water bodies in 2014-15. Under FMP Programme CWC has recommended ₹6.08 crores and 12.787 crore for the years 2012-13 and 2013-14 respectively.

(c) and (d) An amount of ₹14.82 crore under AIBP was released during 2012-13. No. CA was released under FMP and RR&R during 2012-13 and 2013-14. The grant to States under various schemes is released on an year-to-year basis based on the budgetary provisions made by State Governments in the year. Accordingly no balance amount is due to be payable to State.

Diversion of water from Potireddy Padu Projects

921. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of water diverted from Potireddy Padu Projects in Telangana, project-wise and year-wise; and

(b) the reasons for diversion of water to each of such project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) As per the information furnished by Krishna River Management Board, project wise details of water diverted from Potireddy Padu Project for the last three years are given in the following table:

Year	Release of Water (TMC)			
	Chennai water through Telugu Ganga Project	Escape Channel Nippulavagu	Srisaillam Right Branch Canal	Total (TMC)
2012-13	22.000	1.099	6.000	29.099
2013-14	51.014	24.134	18.991	94.139
2014-15	42.27	3.89	8.22	54.38*

*Up to 30.10.2014

(b) The diverted water is to meet the irrigation and drinking water requirements.